

Corporation for acquisition of 10 deep sea fishing trawlers and a mother ship. The proposal was examined and the State Government was requested to ask the Andhra Pradesh Fisheries Corporation to submit an application on the prescribed form.

#### **Finalisation of Cases regarding Merit-cum-Means Scholarships**

7191. SHRI RAM PUJAN PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given on 28 April, 1988 to Unstarred Question No. 8787 regarding Merit-cum-Means Scholarships and state:

(a) whether the cases for award of scholarships have since been finalised by the Delhi Administration;

(b) if not, the reasons for delay;

(c) if the cases have been finalised, whether the scholarship amount has been paid to the awardees; and

(d) if not, the time by which the scholarship amount will be paid to the awardees?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Yes, Sir.

(b) In view of (a) above, question does not arise.

(c) The amount has since been drawn and the process to get the Bank draft prepared in favour of the awardees, has since been started.

(d) The scholarship amount will be paid before the schools close for summer vacation.

#### **Appointment to the Posts of Principals In Delhi Administration Schools**

7192. SHRI PURAN CHANDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in Delhi Administration Schools promotion to the Post of the Principal is made purely on ad hoc basis;

(b) whether in such promotions Union Public Service Commission is not consulted;

(c) whether such promotions are done on seniority basis;

(d) whether for such promotions Post Graduate Teachers/Vice Principals were not promoted whose ACRs were adverse; and

(e) such persons who had not been promoted due to their adverse ACRs?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Yes, Sir.

(b) Ad hoc promotions are not made in consultation with the Union Public Service Commission.

(c) These ad-hoc promotions have been made on seniority-cum-fitness basis.

(d) and (e). As informed by Delhi Administration, no one has been superceeded in *ad hoc* promotions in 1988 due to adverse confidential reports.

#### **World Bank Aid for Drinking Water Projects**

7193. SHRI KATURI NARAYANA SWAMY: Will the Minister of AGRICULTURE be pleased to state: